

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.1641 of 2003

New Delhi, this the 1st day of July, 2003

HON'BLE SHRI R.K. UPADHYAYA, MEMBER (A)

Smt. Bhagwati,
Wd/o Shri Faqir Chand,
R/o H.No.6/8, Khichripur,
Delhi - 110091.Applicant
(By Advocate : Shri R.K. Shukla)

Versus

Union of India through

1. The Comptroller & Auditor General of India
10, Bahadur Shah Zafar Marg, New Delhi.
2. The Deputy Director (Admn.)
Commercial Audit,
Commercial Audit Board-III,
I.P. Bhawan, New Delhi.
3. The Medical Superintendent,
Institute of Human Behaviour and
Allied Science, G.T. Road, Shahdara,
Delhi.
4. The Deputy Medical Superintendent,
Hospital for Mental Diseases,
I.H.B.A.S., G.T. Road, Shahdara,
Delhi.

....Respondents

ORDER (ORAL)

Heard Shri R.K. Shukla, learned counsel of
the applicant.

2. Learned counsel seeks permission to withdraw
this OA with liberty to file a fresh OA, if so
advised, in accordance with law.
3. Prayer of the applicant is allowed. This OA
is dismissed as withdrawn.

R.K. Upadhyaya

(R.K. UPADHYAYA)
MEMBER (A)

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